## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 28/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANAN	THA PADMANABHA SWAMY, ME	EMBER-JUDICIAL
APPLICATION NUMBER	:	
PETITION NUMBER	: TP (HC)/108, 109, 110, 111, 112/CAA/2017	
NAME OF THE TRANSFEROR UNDER SECTION	: PREMIER TEXTILE TRADERS PVT LTD : BAGALUR INVESTMENMTS PVT LTD : BELATHUR INVESTMENT PVT LTD : OTHAKKALAMANDAPAM INVESTMENT & FINANCE PVT LTD : PRIMERA INVESTMENTS PVT LTD : PREMIER TEXTURISERS PVT LTD : 230 OF COMPANIES ACT 2016	
S.No. NAME (IN CAPITAL)	DESIGNATIONREPRESENTATION BY WHO	SIGNATURE - M
Tr. PAWAN STIABAKH OR HARISHANKAR MANI	counsel for the petitioner companies	K.P. Mebly

## **ORDER**

Mr. Pawan Jhabakh, Counsel for Petitioner present and made his submission. Order is **reserved.** 

(K. ANANTHA PADMANABHASWAMY)

MEMBER (JUDICIAL)

ghk